COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 169 OF 2017 & IA NO. 254 OF 2017

Dated: 10th April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Ultratech Cement Limited (Unit-Birla White Appellant(s)

Works)

Vs.

Jaipur Vidyut Vitran Nigam Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. P. N. Bhandari

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran

Mr. Shubham Arya for R.1 to 3

Mr. R. K. Mehta

Ms. Himanshi Andley for R-4

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>23.07.2018.</u>

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member